GOVERNMENT OF INDIA

MINISTRY OFHEALTH AND FAMILY WELFARE

RAJYA SABHA

QUESTION NO22.04.2002

ANSWERED ON

ACTION AGAINST CMO OF CGHS DISPENSARY R.K. PURAM .

412 Prof. Ram Gopal Yadav

Will the Minister of AGRICULTUREAGRICULTUREOCEAN DEVELOPMENTHEALTH AND FAMILY WELFARE be pleased to state :-

(a)whether CMOs of CGHS dispensaries in Delhi, in general, and of R.K. Puram, Sector VI, in particular, do not attend to any patient;

(b)if so, the reasons therefor;

(c)whether Government are aware that the CMO of the above dispensary sits idle and is very rude and impolite to the beneficiaries;

(d)if so, whether any complaint against him from any Member of Parliament has been received;

(e)if so, the action Government have taken against this CMO; and

(f)if not, by when suitable disciplinary action would be initiated against him?

ANSWER

MINISTER OF HEALTH AND FAMILY WELFARE

(DR. C.P. THAKUR)

(a)to(f):A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 412 FOR 22.4.2002

CMOs in-charge of the CGHS dispensaries also have administrative duties. Therefore, the number of patients they attend to is less compared to the number of patients attended by other doctors in the dispensary.
Two complaints have been received in respect of CGHS dispensary, Sector VI, R.K. Puram as per details given below:-

(i) Shri Gandhi Azad, M.P. has made a complaint against Dr. P.K. Roy, CMO in-charge, vide letter dated 18.3.2002 which was received by the Government on 23.3.2002.

(ii) Prof. Ram Deo Bhandary, M.P., has made a complaint against Dr. P.K. Roy, CMO in-charge, vide letter dated 5.4.2002 which was received by the Government on 8.4.2002.
These complaints are being enquired into. Pending completion of the enquiry, Dr.P.K. Roy, CMO in-charge, CGHS dispensary, Sector-VI, R.K. Puram, has been transferred out of CGHS and out of Delhi. .....